

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

ITEM No. 11

CA No.1106/2019, IA No.205/23, 206/2023, 207/2023, 208/2023, 209/2023,  
210/2023, 211/2023

in  
CP(IB) No.46/Chd/Pb/2018  
(Admitted)

**IN THE MATTER OF:-**

Oriental Bank of Commerce

...Petitioner

Versus

J. R. Agrotech Pvt. Ltd.

...Respondent

**Under Section: 7, 31, 45(1), 60(5), 43(1) r/w Sec 44(1), IBC 2016**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 29.07.2024.

Sd/-  
Court Officer

Tanvi  
18.07.2024